



**Government of Jammu and Kashmir  
General Administration Department  
Civil Secretariat, Jammu.**

**Notification,  
Jammu, the 5<sup>th</sup> February, 2019**

SRO 101 .-In exercise of the powers conferred by sub-section (1) of section 129 of the Constitution of Jammu and Kashmir, the Governor is pleased to appoint Mr. Jagjit Kumar, IPS (Retired), as Member of the Jammu and Kashmir, Public Service Commission.

By order of the Governor.

(Hilal Ahmad) IAS

**Commissioner/Secretary to the Government**

No: GAD(Ser)IAS/80/2016

Dated: 05-02-2019

Copy to:-

1. Chairman, J&K Public Service Commission.
2. Principal Secretary to the Governor.
3. Mr. Jagjit Kumar, IPS (Retired)

Copy also to:

1. Vice-Chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Chief Electoral Officer, J&K
6. All Commissioners/Secretaries to the Government.
7. Divisional Commissioner, Jammu / Kashmir.
8. Chairman, J&K Special Tribunal, Jammu.

9. All Heads of Departments/ Managing Directors
10. All Deputy Commissioners
11. Secretary, J&K Public Service Commission, Jammu.
12. Director, Estates
13. Director, Archives, Archaeology and Museums,
14. Director, Information, J&K.
15. Secretary, J&K Legislative Assembly/Council.
16. General Manager, Government Press, Srinagar/Jammu.
17. Private Secretary to the Governor.
18. Private Secretary to Advisor (G) to the Governor.
19. Private Secretary to Advisor (K) to the Governor.
20. Private Secretary to Advisor (S) to the Governor.
21. Private Secretary to Advisor (KS) to the Governor.
22. Private Secretary to the Chief Secretary.
23. Private Secretary to Commissioner/Secretary to the Government, GAD
24. Incharge website, GAD.
25. Stock file.